

South African Prime Minister in the South African Parliament that the Prime Minister of India has his eyes on Africa; and

(b) if so, what steps are being taken to counter-act this misleading propaganda?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) Government have seen press reports of the statement.

(b) Government do not consider it necessary to take any special steps to refute such totally false and misleading allegations. The views of the Government of India on Colonialism are well-known. I would draw attention to the unanimous view expressed at the recent Conference of South East Asian Prime Ministers that colonialism and, I would add, racialism are a violation of fundamental human right and a threat to the peace of the world.

**Shri Raghuramaiah:** May I know whether the attention of the Prime Minister has also been drawn to a subsequent statement by the South African Minister of the Interior that in Fiji Island Indians were trying to push out the Fijis there and that the same is true of Ceylon, Pakistan, Mauritius and other countries, and that these movements were not spontaneous but were inspired by the Prime Minister of India?

**Shri Jawaharlal Nehru:** All I can say is, first of all, that some authorities in South Africa seem to be suffering both from a complex and a guilty conscience, and they seem to have a higher regard for my capacity for inspiring others than I possess myself.

**Dr. Ram Subhag Singh:** May I know whether it is a fact that Dr. Malan and people like him who believe in White supremacy and who are bent upon discriminating against Africans and Indians transforming Africa into a White land are jointly promoting a movement to defame India which has always stood on the side of Africans and meticulously tried to protect the interests of the people of Africa?

**Shri Jawaharlal Nehru:** It is rather difficult for me to deal with these matters because the Prime Minister of South Africa and some other Ministers there have gone so utterly absolutely beyond all reasonable bounds on this question of propriety in international affairs that I find it a little difficult to deal with such matters.

## WRITTEN ANSWERS TO QUESTIONS

### PURCHASE OF ELECTRIC METERS

**\*2416. Shri Natesan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have issued circulars to all State Governments that electric meters manufactured by certain firms in India only should be purchased by them and no import licence will be granted for this item; and

(b) whether it is a fact that these firms have been allowed to form a 'Ring' in so far as retail prices are concerned?

**The Minister of Commerce (Shri Karmarkar):** (a) Not in such terms. State Governments have been requested to patronise meters produced by indigenous manufacturers.

(b) Government have no reason to believe so.

### FLATS FOR MEMBERS OF PARLIAMENT

**\*2434. Shri B. N. Misra:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total number of newly constructed flats for Members of Parliament in North and South Avenues, New Delhi;

(b) how many of them have been furnished;

(c) what was the estimated cost of the furnitures and what is the actual cost of the furnitures supplied in those flats; and

(d) what should be the assessment of rent on the scale of furnitures